NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO/(MAH)/201						
Co	ORAM:			Present:	SHRI M	. K. SHRAWAT MEMBER (J)
				SHRI	V. NALI	LASENAPATHY MEMBER (T)
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.04.2017						
NAME OF T	HE PARTIES:	M/s. A	Jupa	Agencies	P. U	rd.
SECTION OF THE COMPANIES ACT: OF THE Companies Act 1956/2013/I & BP Code 2016.						
S. No.	NAME		DESIGNA	ATION		SIGNATURE
1	Rames	4 2gr	aag	Achocate		Rmt

COMMON ORDER

CSP 50/230-232/NCLT/MB/MAH/2017 CSP 51/230-232/NCLT/MB/MAH/2017 CSP 52/230-232/NCLT/MB/MAH/2017

Company Petitions allowed, vide separate order.

Sd/-V. NALLASENAPATHY Member (Technical)

M. K. SHRAWAT Member (Judicial)